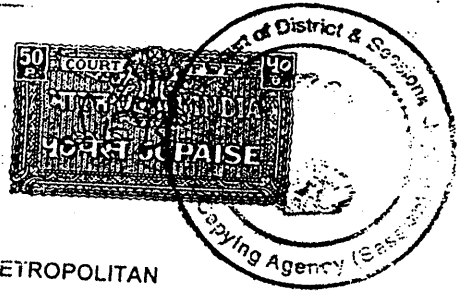
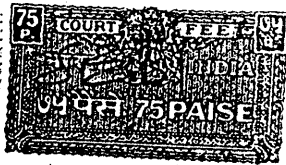


On the Court of Asst. Secy. Secy. Delhi



IN THE COURT OF ADDITIONAL CHIEF METROPOLITAN
MAGISTRATE, DELHI

CC NO: 11924 OF 2003

Securities and Exchange Board of India, a
statutory body established under the
provisions of Securities and Exchange
Board of India Act, 1992, having its Head
office at Mittal Court, B - Wing, 224
Nariman Point, Mumbai 400 021
represented by its Asst. General Manager,
Rakesh Bhanot.

...Complainant

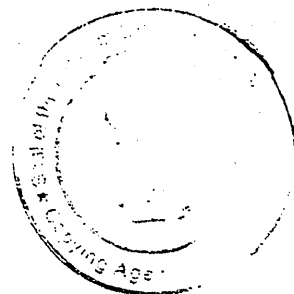
VERSUS.

1. Indica Greenshield & Resorts Ltd.
Company incorporated under the
Companies Act, 1956, having its Regd.
Office at 306, Mukund House, Azadpur
Commercial Complex, New Delhi-110
033 and also at MB-23, Indra Prakash
Building, 21-Barakhamba Road, New
Delhi-110001.
2. Shri Rakesh Singh S/o Shri B. Singh,
Director and Promotor of the Accused
No.1, Mukund House, Azadpur
Commercial Complex, New Delhi-110
033 and also at MB-23, Indra Prakash
Building, 21-Barakhamba Road, New

25
ATTESTED

29/9/03

Copy Agency



Delhi-110001.

3. Shri Sanjay Kumar Singh, S/o Shri B.P.Singh, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.
4. Shri Sharad Kumar S/o Shri Hari Prasad Yadav, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.
5. Shri Gyaneshwar Prasad, S/o Shri Rameshwar Prasad, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash Building, 21-Barakhamba Road, New Delhi-110001.
6. Shri Sanjay Singh S/o Shri R.L.Singh, Director and Promotor of the Accused No.1, Mukund House, Azadpur Commercial Complex, New Delhi-110 033 and also at MB-23, Indra Prakash

27

13

ATTESTED
Date 2/10/16
Coping Agency (Sessions)

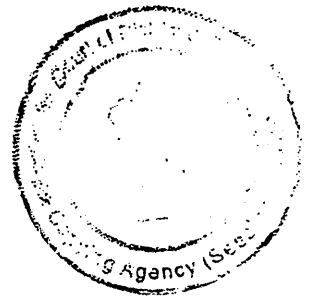
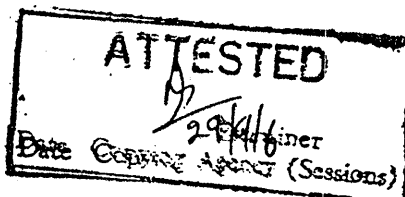
Building, 21-Barakhamba Road, New
Delhi-110001.

7. Shri Akhilesh Rathore S/o Shri
R.Singh, Director and Promotor of the
Accused No.1, Mukund House,
Azadpur Commercial Complex, New
Delhi-110 033 and also at MB-23, Indra
Prakash Building, 21-Barakhamba
Road, New Delhi-110001.

8. Shri Arbind Singh S/o Shri S.S. Singh,
Director and Promotor of the Accused
No.1, Mukund House, Azadpur
Commercial Complex, New Delhi-110
033 and also at MB-23, Indra Prakash
Building, 21-Barakhamba Road, New
Delhi-110001.

.....Accused

COMPLAINT UNDER SECTION 200 OF THE CODE OF CRIMINAL
PROCEDURE, 1973 READ WITH SEC. 24(1), 27 OF SECURITIES AND
EXCHANGE BOARD OF INDIA ACT, 1992



8-9-06

fr. Sh. Sachd. Sehra on behalf of Sh. Mann
for SEBT.

All accused are PO

Sh. Rakesh Bhanot is present and examined
US 299 Cr.P.C. File be consigned to LR
to be received on apprehension of any of
all of the accused.

Dehannan.

AST/8-9-06.

12 Announced in open
Court on 8.9.06.

